

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

9. IA 3871/2023
IN
C.P. (IB)/699(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Piramal Capital & Housing Finance Limited
Vs
Immediate Real Estate Private Limited

Section 7, 19(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. The matter is called out twice, no representation from the either side.
2. Post this matter on **11.10.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)